

Notes of the Registry	Order of the Tribunal
-----------------------	-----------------------

Cc A 131/04

28/01/05

Hon. Mr. Justice P. Shammugam, V.C.
Hon. Mr. D.R. Tinkari, AM.

Shri L.M. Singh appears for the applicant. Issue notice to the respondents to file their C.A. within 6 weeks. List this case on 01/04/05.

D.R. Tinkari
AM.

P. Shammugam
V.C.

(M)

OR

Regd notice issued on 28-3-05 along with Petition Copy & H.M. Court order dt 28-1-05. No undelivered notice has been received so far. SL

OR
The file was mixed up with another files. Therefore, notices could not be issued in time. Notices have been issued on 28-3-05 after this file was traced.

In convenience caused to H.M. Court is highly regretted.

SL
28/3/05

CCP No. 131/04

01/4/05.

Hon. Mr. V.K. Majumdar, VC
Hon. Mr. A.C. Bhatnagar, J.M.

None for the Parties. It is observed that while notice has been issued to the respondents on 28/3/05. The Case has been listed on 01/4/05. The Registry was directed to issue notice to the respondents on 28/1/05. They have ~~taken~~ caused inordinate delay in issuing notice to the respondents. Registry is warned to be more careful in future in this connection. Re-issue notice returnable within 4 weeks.

list on 12/5/05.

J.M.

VC

E

feen'son

12-5-05

List for order

19.7.05.

L

feen'son

DIR

undelivered notice of respdt;
No 1 & 2 has been recd.
No undelivered notice of respdt;
no. 3 has been recd; so far.

Submitted.

14/7